

Sponsored Schemes to the State/UT Governments, and not to the districts.

(b) Does not arise.

Harassment by BSF

3991. SHRI NEPAL CHANDRA DAS : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force Posted at Indo-Bangladesh border leaves the border posts and harass bus passengers, pedestrians and traders carrying essential and non-essential commodities at Karimganj district of Assam; and

(b) if so, the steps being taken to redress the grievances of the people?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) No, Sir.

(b) Does not arise.

Terrorism in Jammu and Kashmir

3992. PROF. P.J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have formulated any new action plan to eliminate the cross-border terrorism in Jammu and Kashmir;

(b) if so, the detail thereof; and

(c) the details of difference from the approach hitherto adopted in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) With a view to tackling the militancy problem sponsored from across the border, the Government have adopted a multi-pronged approach which includes *inter-alia* strengthening the border management, neutralising plans of militants by proactive action against them in hinterland, gearing up intelligence machinery, galvanising development programmes and deepening the democratic process etc. This is a dynamic approach which is constantly reviewed to meet the ever changing strategy of militants.

[Translation]

Economic and Overhead Cost of Wheat and Rice

3993. SHRI CHANDRASHEKHAR SAHU:
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the expenditure incurred per quintal on Purchase, storage and transportation of foodgrains by the FCI during 1996-97, 1997-98 and as on date;

(b) whether the economic and overhead cost of wheat and rice fixed by the Food Corporation of India has been increased during the said period;

(c) if so, the details thereof and the reasons therefor;

(d) whether a large amount is being spent on the maintenance of foodgrains in comparison to the actual price of foodgrains;

(e) if so, the reasons therefor; and

(f) the steps taken by the Food Corporation of India to reduce this cost?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) The required information is given in the statement.

(d) No, Sir.

(e) and (f) Do not arise.

Statement

(a) Per quintal expenditure incurred on purchase, storage and transportation of foodgrains by the FCI from the procuring States to the consuming States during the years 1996-97 to 1997-98 was as under:

Item	1996-97 (Prov./Actual)		1997-98 (RE)	
	Wheat	Rice	Wheat	Rice
Purchase	525.09	689.40	624.88	750.90
Storage	11.44	14.45	17.50	17.60
Transportation	44.07	55.81	66.62	66.70

(b) and (c) The break-up of the economic and overhead cost of wheat and rice during the years 1996-97 to 1997-98 is as follows:

	Rs./per. qtl.	
	1996-97 (Prov. /Actual)	1997-98(RE)
	1	2
Wheat		3
(a) Pooled cost of grain	381.62	494.42
(b) Overhead cost		
(i) Procurement Incidentals	101.96	107.69